

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CASE COLD ROLL FORMING LIMITED Date of Commencement of Liquidation: 05-11-2019; List of Stakeholders as on Date: 30-09-2020; Name of IP: Mr. Sanjay Gupta; Process Number: 1; Last 5 digit of registration number: 10354

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	12671501	0	0	0	NA
3	Secured financial creditors	1	1572126841	1	1572126841	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	29	2777623	27	2295829	0	481794	0	Annexure 5
6	Operational creditors (Employees)	42	15531470	38	12640848	0	2890622	0	Annexure 6
7	Operational creditors (Government Dues)	4	146545875	4	146545875	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	14927580	12	10577342	0	4350238	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		89	1751909389	82	1756858236	0	7722654	0	